

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

FRIDAY, THE 15TH DAY OF MAY 2020 / 25TH VAISAKHA, 1942

BA NO.2700 OF 2020

CRIME NO NOT KNOWN OF KORATTY POLICE STATION
THRISSUR DISTRICT

PETITIPONER/ACCUSED NO 2

Sri. Jose George,
S/o George,
Pazhiyankan,
Lalalm Village,
Paypar P.O,
Pala, Kottayam District.

BY ADV.S.SREEDEV

RESPONDENTS/COMPLAINANTS

- 1.State of Kerala, Represented by Public Prosecutor
High court of Kerala,Ernakulam,Kochi 682 031.
2. The sub inspector of Police, Koratty police station.

By P.P. Sri.B.JAYASURYA (SR) & C.K.PRASAD

THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON
15.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

P.V.KUNHIKRISHNAN, J.

B.A.No.2700 of 2020

Dated this the 15th day of May, 2020

O R D E R

When this matter came up for consideration, the learned Public Prosecutor submitted that, the Crime number of the case is not mentioned and he is not in a position to get instructions from the Police Station, especially because it is lock down period.

Considering the submission of the learned Public Prosecutor, this bail application is disposed of permitting the petitioner to file a fresh bail application immediately after vacation, when regular court sitting is started with relevant materials of the case.

P.V.KUNHIKRISHNAN, JUDGE